



Government of Jammu and Kashmir
Social Welfare Department
Civil Secretariat J&K
Jammu/Srinagar

NOTIFICATION

Jammu, 4th February, 2022

S.O-50 .-In exercise of the powers conferred by section 7 of the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 read with rule 3 of the Jammu and Kashmir Maintenance and Welfare of Parents and Senior Citizens Rules, 2021, the Government hereby constitutes a Maintenance Tribunal for each sub-division with Additional District Magistrate/Sub-Divisional Magistrate concerned as its Presiding Officer, who shall be assisted by the following:-

- | | |
|--|----------------|
| (i) Deputy Superintendent of Police concerned- | Member. |
| (ii) Tehsildar concerned- | Member. |
| (iii) Tehsil Social Welfare Officer concerned- | Member. |

By order of the Government of Jammu and Kashmir.

Sd/-
(Sheetal Nanda), IAS
Secretary to the Government
Dated: 04 -02-2022

No. SWD-SZ/4/2021

Copy to the:-

1. Learned Advocate General, J&K
2. Financial Commissioner (Additional Chief Secretary), Finance Department.
3. Financial Commissioner (Additional Chief Secretary), Health & Medical Education Department.
4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Principal Secretary to the Lieutenant Governor, J&K.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (Jammu Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
10. All Commissioners/Secretaries to the Government.
11. Divisional Commissioner, Kashmir/Jammu.
12. Chairperson J&K, Special Tribunal.
13. Director Information, J&K.
14. All Deputy Commissioners.
15. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
16. Director, Archives, Archaeology and Museums, J&K.
17. Secretary, J&K PSC/BOPEE/Service Selection Board.

Sheetal Nanda

18. General Manager, Government Press, Jammu/Srinagar.
19. All concerned Tehsildars / Dy. Superintendent of Police (concerned)
20. Private Secretary to Advisor (F), to Hon'ble Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Secretary to the Government, Social Welfare Department.
23. All Tehsil Social Welfare Officers
24. I/C Website, Social Welfare Department.
25. Government Order file/Stock file.

Manoj Kumar JKAS 04.02.2022

(Manoj Kumar) JKAS
Under Secretary to the Government
Social Welfare Department